

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)
LOK SABHA**

**UNSTARRED QUESTION NO. 5936
TO BE ANSWERED ON 03.04.2018**

COMPOSITE REGIONAL CENTRES

5936 SHRI ARJUN LAL MEENA.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to issue administrative and financial approvals to open composite regional centres in Rajasthan;
- (b) if so, the details thereof and the time by which these centres are likely to be sanctioned/opened; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (b) Yes, Madam. The Government is setting up a Composite Regional Centre (CRC) at Jaipur, Rajasthan. The CRCs are funded for their functioning under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) by Government of India.

(c) In view of (a) and (b) above, does not arise.
